



आरबीआई/2024-25/123

विवि.एएमएल.आरईसी.65/14.06.001/2024-25

15 मार्च 2025

सभी विनियमित संस्थाओं के अध्यक्ष/मुख्य कार्यकारी अधिकारी

महोदया/महोदय,

यूएपीए, 1967 की धारा 51ए का कार्यान्वयन : यूएनएससी की 1267/1989 आईएसआईएल (दाएश) और अल-कायदा प्रतिबंध सूची में अद्यतन: 12 प्रविष्टियों में संशोधन

कृपया 'अपने ग्राहक को जानिए' पर दिनांक 25 फरवरी 2016 (06 नवंबर 2024 को यथासंशोधित) के हमारे मास्टर निदेश के पैरा 51 देखें। निर्दिष्ट पैरा के अनुसार यह सूचित किया गया है कि "विनियमित संस्थाएं (आरई) यह सुनिश्चित करें कि विधि-विरुद्ध क्रियाकलाप (निवारण) अधिनियम, 1967 की धारा 51(ए) और उसमें किए गए संशोधन के अनुसार उनके पास आंतकी गतिविधियों से जुड़े होने की आशंका वाले ऐसे व्यक्तियों/संस्थाओं का कोई खाता नहीं होना चाहिए जिसके नाम संयुक्त राष्ट्र सुरक्षा परिषद (यूएनएससी) द्वारा समय-समय पर अनुमोदित तथा परिचालित ऐसे व्यक्तियों तथा इकाइयों की सूची में शामिल हो।"

2. इस संबंध में, विदेश मंत्रालय (एमईए), भारत सरकार द्वारा 12 मार्च 2025 को जारी यूएनएससी प्रेस विज्ञप्ति एससी/16017 के बारे में सूचित किया है, जिसमें सुरक्षा परिषद समिति द्वारा आईएसआईएल (दाएश), अल-कायदा, और संबंधित व्यक्तियों, समूहों, उपक्रमों और संस्थाओं से संबंधित संकल्प 1267 (1999), 1989 (2011) और 2253 (2015) के अनुसरण में नीचे निर्दिष्ट प्रविष्टियों में स्ट्राइकथ्रू और/या रेखांकित के साथ निर्दिष्ट संशोधनों को सुरक्षा परिषद संकल्प 2734 (2024) के पैरा 1 में निर्दिष्ट और संयुक्त राष्ट्र चार्टर के अध्याय VII के तहत अपनाए गए आस्तियां फ्रीज़ करने, यात्रा प्रतिबंध और हथियार प्रतिबंध के अधीन व्यक्तियों और संस्थाओं की अपनी आईएसआईएल (दाएश) और अल-कायदा प्रतिबंध सूची में शामिल करने की मंजूरी दी गई है।

A. Individuals

QDi.006 Name: 1: AIMAN 2: MUHAMMED 3: RABI 4: AL-ZAWAHIRI

Name (original script): أيمن محمد ربيع الظواهري

Title: a) Doctor b) Dr. **Designation:** na **DOB:** 19 Jun. 1951 **POB:** Giza, Egypt **Good quality a.k.a.:** a) Ayman Al-Zawahari b) Ahmed Fuad Salim c) Al Zawahry Aiman Mohamed Rabi Abdel Muaz d) Al Zawahiri Ayman e) Abdul Qader Abdul Aziz Abdul

Moez Al Doctor f) Al Zawahry Aiman Mohamed Rabi g) Al Zawahry Aiman Mohamed Rabie h) Al Zawahry Aiman Mohamed Robi i) Dhawahri Ayman j) Eddaouahiri Ayman k) Nur Al Deen Abu Mohammed l) Ayman Al Zawahari m) Ahmad Fuad Salim **Low quality a.k.a.: a) Abu Fatma b) Abu Mohammed Nationality: Egypt Passport no: a) Egypt number 1084010 (~~Object—Object~~) b) 19820215 National identification no: na Address: na Listed on: 25 Jan. 2001 (amended on 2 Jul. 2007, 18 Jul. 2007, 13 Aug. 2007, 16 Dec. 2010, 22 May 2015, 24 Nov. 2020, 11 Mar. 2025) Other information: Leader of Al-Qaida (QDe.004). Former operational and military leader of Egyptian Islamic Jihad (QDe.003), was a close associate of Usama Bin Laden (deceased). Believed to have been in the Afghanistan/Pakistan border area before going to Afghanistan in 2014. Reportedly killed in drone strike in Kabul, Afghanistan on 31 July 2022. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.**

QDi.184 Name: 1: MUHSIN 2: FADHIL 3: AYED 4: ASHOUR AL-FADHLI

Name (original script): محسن فاضل عايد عاشور الفضلي

Title: na **Designation:** na **DOB:** 24 Apr. 1981 **POB:** Kuwait **Good quality a.k.a.: a) Muhsin Fadhil 'Ayyid al Fadhli b) Muhsin Fadil Ayid Ashur al Fadhli c) Abu Majid Samiyah d) Abu Samia Low quality a.k.a.: na Nationality: Kuwait Passport no: a) Kuwait number 106261543 b) Kuwait number 1420529, issued in Kuwait (and expired on 31 Mar. 2006) National identification no: na Address: Block Four, Street 13, House #179 , Kuwait City, Al-Riqqa area, Kuwait Listed on: 17 Feb. 2005 (amended on 23 Jul. 2008, 10 Dec. 2015, 24 Nov. 2020, 11 Mar. 2025) Other information: Wanted by the Kuwaiti Security Authorities. Wanted by the Saudi security forces. Fugitive as of Jul. 2008. Reportedly killed in a counterterrorism operation in 2015 in Syria. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. Photo available for inclusion in the INTERPOL-UN Security Council Special**

Notice. INTERPOL-UN Security Council Special Notice web
link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.192 Name: 1: ABD ALLAH 2: MOHAMED 3: RAGAB 4: ABDEL RAHMAN

Name (original script): عبد الله محمد رجب عبد الرحمن

Title: na **Designation:** na **DOB:** 3 Nov. 1957 **POB:** Kafr Al-Shaykh, Egypt

Good quality a.k.a.: a) Abu Al-Khayr b) Ahmad Hasan c) Abu Jihad

Low quality a.k.a.: na **Nationality:** Egypt **Passport no:** na **National identification no:** na **Address:** (Believed to be in Pakistan or Afghanistan) **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011, 1 May 2019, 15 Nov. 2021, 11 Mar. 2025) **Other information:** Member of Egyptian Islamic Jihad (QDe.003). Reportedly killed in Syria in February 2017. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.193 Name: 1: ZAKI 2: EZAT 3: ZAKI 4: AHMED

Name (original script): زكي عزت زكي احمد

Title: na **Designation:** na **DOB:** 21 Apr. 1960 **POB:** (a) Sharqiyah, Egypt (b) Zaqaziq, Egypt **Good quality a.k.a.:** a) Rif'at Salim b) Abu Usama **Low quality a.k.a.:** na **Nationality:** Egypt **Passport no:** na **National identification no:** na **Address:** ~~(May be on the Pakistani Afghan border)~~ Syria **Listed on:** 29 Sep. 2005 (amended on 13 Dec. 2011, 1 May 2019, 15 Nov. 2021, 11 Mar. 2025) **Other information:** Father's name is Ahmed Ezat Zaki. Member of Egyptian Islamic Jihad (QDe.003). Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2368 (2017)

was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.268 Name: 1: ABDUL 2: HAQ 3: na 4: na

Title: na **Designation:** na **DOB:** 10 Oct. 1971 **POB:** Hetian Area, Xinjiang Uighur Autonomous Region, China **Good quality a.k.a.:** a) Maimaitiming Maimaiti b) Abdul Heq c) Abudu Hake d) Abdul Heq Jundullah e) 'Abd Al-Haq f) Memetiming Memeti g) Memetiming Aximu h) Memetiming Qekeman i) Maiumaitimin Maimaiti j) Abdul Saimaiti k) Muhammad Ahmed Khaliq **Low quality a.k.a.:** a) Maimaiti Iman b) Muhelisi c) Qerman d) Saifuding **Nationality:** China **Passport no:** na **National identification no:** China 653225197110100533 (Chinese national identity card number) **Address:** a) Afghanistan (current location as at Jul. 2016) b) Pakistan (previous location as at Apr. 2009) **Listed on:** 15 Apr. 2009 (amended on 13 Dec. 2011, 20 Jun. 2017, 24 Nov. 2020, 11 Mar. 2025) **Other information:** Overall leader and commander of the Eastern Turkistan Islamic Movement (QDe.088). Involved in fundraising and recruitment for this organization. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.282 Name: 1: QASIM 2: MOHAMED 3: MAHDI 4: AL-RIMI

Name (original script): قاسم محمد مهدي الريمي

Title: na **Designation:** na **DOB:** 5 Jun. 1978 **POB:** Raymah village, Sanaa Governorate (ريمة), Yemen **Good quality a.k.a.:** a) Qasim Al-Rimi b) Qasim al-Raymi c) Qassim al-Raymi d) Qasim al-Rami e) Qasim Mohammed Mahdi Al Remi f) Qassim Mohammad Mahdi Al Rimi **Low quality a.k.a.:** a) Qasim Yahya Mahdi 'Abd al-Rimi b) Abu Hurayrah al-Sana'ai c) Abu 'Ammar d) Abu Hurayrah **Nationality:** Yemen **Passport no:** Yemen passport number 00344994, issued on 3 Jul. 1999, issued in

Sanaa **National identification no:** Yemeni national identification number 973406, issued on 3 Jul. 1996 **Address:** Yemen **Listed on:** 11 May 2010 (amended on 15 Apr. 2014, 24 Jun. 2016, 24 Nov. 2020, 11 Mar. 2025) **Other information:** Mother's name: Fatima Muthanna Yahya. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Leader of Al-Qaida in the Arabian Peninsula (QDe.129) since Jun. 2015, pledged loyalty to Aiman al-Zawahiri (QDi.006). As of February 2020, reportedly killed in a counterterrorism operation in Yemen. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.299 Name: 1: IBRAHIM 2: AWWAD 3: IBRAHIM 4: ALI AL-BADRI AL-SAMARRAI

Name (original script): إبراهيم عواد إبراهيم علي البدري السامرائي

Title: Dr. **Designation:** na **DOB:** 1971 **POB:** Iraq **Good quality a.k.a.:** Dr. Ibrahim 'Awwad Ibrahim 'Ali al-Badri al-Samarrai' (born in 1971 in Samarra, Iraq (Ibrahim 'Awad Ibrahim al-Badri al-Samarrai; Ibrahim 'Awad Ibrahim al-Samarra'i; Dr. Ibrahim Awwad Ibrahim al-Samarra'i)) **Low quality a.k.a.:** a) أبو دعاء ((Abu Du'a; Abu Duaa') prominently known by this nom de guerre) b) Dr. Ibrahim c) أبو بكر البغدادي الحسيني القرشي (Abu Bakr al-Baghdadi al-Husayni al-Quraishi; Abu Bakr al-Baghdadi) **Nationality:** Iraq **Passport no:** na **National identification no:** Ration card number: 0134852 **Address:** a) Iraq b) Syrian Arab Republic **Listed on:** 5 Oct. 2011 (amended on 20 Jul. 2012, 10 Dec. 2015, 24 Nov. 2020, 15 Nov. 2021, 11 Mar. 2025) **Other information:** Description: Height: 1.65 m. Weight: 85 kg. Black hair and eyes. White skin. Leader of Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (AQI) (QDe.115). Was Currently based in Iraq and Syria. Declared himself "caliph" in Mosul in 2014. Responsible for managing and directing AQI large scale operations. Wife's name: Saja Hamid al-Dulaimi. Wife's name: Asma Fawzi Mohammed al-Kubaissi. Wanted by the Iraqi security forces. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Killed in October 2019 during a counterterrorism operation. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. Review pursuant to Security Council resolution 2368 (2017) was

concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.306 Name: 1: MUSTAFA 2: HAJJI 3: MUHAMMAD 4: KHAN

Name (original script): مصطفى حجي محمد خان

Title: na **Designation:** na **DOB:** (a) (Between Aug. and Sep. 1977) (b) 1976 **POB:** (a) Al-Madinah, Saudi Arabia (b) Sangrar, Sindh Province, Pakistan **Good quality a.k.a.:** a) حسن غول (Hassan Ghul; Hassan Gul; Hasan Gul) b) Khalid Mahmud **Low quality a.k.a.:** a) Ahmad Shahji b) Mustafa Muhammad c) Abu Gharib al-Madani d) أبو شيماء (Abu-Shaima; Abu- Shayma) **Nationality:** a) Pakistan b) Saudi Arabia **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 14 Mar. 2012 (amended on 15 Nov. 2021, 11 Mar. 2025) **Other information:** Al-Qaida (QDe.004) facilitator, courier and operative. As of 2010, facilitated activities for senior Pakistan-based Al-Qaida operatives. Reportedly killed in a drone strike on 1 October 2012 in Waziristan, Pakistan. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.324 Name: 1: ABDUL MOHSEN 2: ABDALLAH 3: IBRAHIM 4: AL CHAREKH

Title: na **Designation:** na **DOB:** 13 Jul. 1985 **POB:** Saqra, Saudi Arabia **Good quality a.k.a.:** a) Abdul Mohsen Abdullah Ibrahim Al-Sharikh b) Sanafi al Nasr **Low quality a.k.a.:** na **Nationality:** Saudi Arabia **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 15 Aug. 2014 (amended on 1 May 2019, 15 Nov. 2021, 11 Mar. 2025) **Other information:** A long time facilitator and financier for Al-Qaida (QDe.004), appointed as a regional leader of Jabhat al-Nusrah, listed as Al-Nusrah Front for the People of the Levant (QDe.137). Reportedly killed in a counterterrorism operation in Northwest Syria in October 2015. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council

Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.325 Name: 1: ABOU 2: MOHAMED 3: AL ADNANI 4: na

Title: na **Designation:** na **DOB:** Approximately 1977 **POB:** Binnish, Syrian Arab Republic **Good quality a.k.a.:** a) Yaser Khalaf Nazzal Alrawi b) Jaber Taha Falah c) Abou Khattab d) Abou Sadeq Alrawi e) Tah al Binchi f) Abu Mohammed al-Adnani g) Taha Sobhi Falaha h) Yasser Khalaf Hussein Nazal al-Rawi i) Abu Baker al-Khatib j) Abu Sadek al-Rawi k) Taha al-Banshi l) Abu Mohamed al-Adnani m) Abu-Mohammad al-Adnani al-Shami n) Hajj Ibrahim **Low quality a.k.a.:** na **Nationality:** Iraq **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 15 Aug. 2014 (amended on 1 May 2019, 15 Nov. 2021, 11 Mar. 2025) **Other information:** Was the Official official spokesman of Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (QDe.115), and emir of ISIL in Syria, closely associated with Abu Mohammed al-Jawlani (QDi.317) and Abu Bakr al-Baghdadi, listed as Ibrahim Awwad Ibrahim Ali al-Badri al-Samarrai (QDi.299). Reportedly killed in August 2016 in air strike near al-Bab, Syria. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.355 Name: 1: SOFIANE 2: BEN GOUMO 3: na 4: na

Title: na **Designation:** na **DOB:** 26 Jun. 1959 **POB:** Derna, Libya **Good quality a.k.a.:** Sufyan bin Qumu **Low quality a.k.a.:** ~~Abou Fares al Libi~~ Abou Farai al Libi **Nationality:** Libya **Passport no:** na **National identification no:** na **Address:** Libya **Listed on:** 3 Sep. 2015 (amended on 24 Nov. 2020, 11 Mar. 2025) **Other information:** Leader of Ansar al Charia Derna (QDe.145). Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

QDi.421 Name: 1: HAMZA 2: USAMA 3: MUHAMMAD 4: BIN LADEN

Name (original script): حمزة أسامة محمد بن لادن

Title: na Designation: na DOB: 9 May 1989 POB: Jeddah, Saudi Arabia Good quality a.k.a.: na Low quality a.k.a.: na Nationality: na Passport no: na National identification no: na Address: na Listed on: 28 Feb. 2019 (amended on 13 Mar. 2019, 11 Mar. 2025) Other information: Son of Usama bin Laden (deceased). Announced by Aiman Muhammed Rabi al-Zawahiri (QDi.006) as an official member of Al-Qaida (QDe.004). Has called for followers of Al-Qaida to commit terror attacks. Was Is seen as the most probable successor of al-Zawahiri. Reportedly killed in a counterterrorism operation as of September 2019 in the Afghanistan/Pakistan region. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals>.

3. संकल्प 2610 (2021) के अनुच्छेद 58 के अनुसार, समिति ने अपनी वेबसाइट पर निम्नलिखित यूआरएल पर उपर्युक्त प्रविष्टियों को सूचीबद्ध करने के कारणों का विवरणात्मक सारांश उपलब्ध कराया है: www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/summaries.

4. उपर्युक्त के संबंध में प्रेस विज्ञप्ति, दिनांकित 12 मार्च 2025 <https://press.un.org/en/2025/sc16017.doc.htm> पर देखी जा सकती है। इसके अलावा, सूची में संशोधन से संबंधित यूएनएससी की प्रेस विज्ञप्तियां निम्नलिखित यूआरएल पर उपलब्ध हैं: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

5. प्रतिबंध उपायों और छूटों का विवरण निम्नलिखित यूआरएल पर उपलब्ध है: https://www.un.org/securitycouncil/sanctions/1267#further_information

6. उपर्युक्त को देखते हुए, विनियमित संस्थाओं (आरई) को सूचित किया जाता है कि वे दिनांक 02 फरवरी 2021 (22 अप्रैल 2024 को संशोधित) यूएपीए आदेश में निर्धारित प्रक्रियाओं का सख्ती से अनुपालन करें तथा अपने ग्राहक को जानिए पर हमारे मास्टर निदेश के पैरा 51 के अनुसार उचित कार्यवाही करें।

7. आईएसआईएल (दाएश), अल-कायदा और तालिबान से जुड़े व्यक्तियों और संस्थाओं की अद्यतन सूची निम्नलिखित लिंक पर उपलब्ध है:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list

<https://www.un.org/securitycouncil/sanctions/1988/materials>

8. इसके अलावा, गृह मंत्रालय (एमएचए) के अनुदेशों के अनुसार, किसी भी विनियमित संस्था (आरई) द्वारा असूचीयन (डीलिस्टिंग) के लिए प्राप्त किसी भी अनुरोध को विचार के लिए संयुक्त सचिव (सीटीसीआर), एमएचए को इलेक्ट्रॉनिक रूप से अग्रेषित किया जाना आवश्यक है। सुरक्षा परिषद की आईएसआईएल (दाएश) और अल-कायदा मंजूरी सूची से हटाए जाने की मांग करने वाले व्यक्ति, समूह, उपक्रम या संस्थाएं एक स्वतंत्र और निष्पक्ष लोकपाल को असूचीयन के लिए अपना अनुरोध प्रस्तुत कर सकते हैं, जिसे संयुक्त राष्ट्र महासचिव द्वारा नियुक्त किया गया है। अधिक विवरण निम्न यूआरएल पर उपलब्ध हैं:

<https://www.un.org/securitycouncil/ombudsperson/application>

9. आरई को सूचित किया जाता है कि वे उपर्युक्त यूएनएससी संप्रेषणों पर ध्यान दें और सावधानीपूर्वक अनुपालन सुनिश्चित करें।

भवदीया,

(वीणा श्रीवास्तव)

मुख्य महाप्रबंधक